

The Tripura Appropriation Act, 2014
(The Tripura Act No.2 of 2014)

TRIPURA GAZETTE



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PART-III- Acts of Tripura Legislature.

**GOVERNMENT OF TRIPURA
LAW DEPARTMENT
SECRETARIAT : AGARTALA**

No.F.8(3)-Law/Leg-I/2014

Dated, Agartala 15th March, 2014

The following Act of the Tripura Legislative Assembly received the assent of the Governor on 14-03-2014 and is hereby published for General Information.

**D. M. JAMATIA.
L.R & SECRETARY, LAW.
GOVERNMENT OF TRIPURA**

THE TRIPURA ACT NO.2 OF 2014

*THE TRIPURA APPROPRIATION ACT, 2014 (THE TRIPURA ACT
NO.2 OF 2014)*

*AN
ACT*

to provide for the withdrawal of certain sum from and out of the consolidated fund of the State of Tripura for the services of the financial year 2014-15.

BE it enacted by the Legislative Assembly of Tripura in the sixty-five year of the Republic of India as follows: -

Short Title

1. This act may be called the Tripura Appropriation Act, 2014.

*Issue of a sum of
Rs.12649,96,87,000/-
out of the
Consolidated Fund of
the State of Tripura
for the Financial Year
2014-15.*

2. From and out of the Consolidated Fund of the State of Tripura, there may be paid sums not exceeding those specified in column-3 of the Schedule amounting in the aggregate to the sums of **Rupees twelve thousand six hundred forty nine Crore ninety six lakh eighty seven thousand** only towards defraying the several charges which will come in course of payment during the financial year 2014-15 (hereinafter referred to as the said year) in respect of the services and purposes specified in column-2 of the said Schedule.

Appropriation

3. The sums authorized to be paid and applied from and out of the Consolidated Fund of the State of Tripura by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation of the said year.

THE SCHEDULE
See Section (2 &3)

(Rs. In lakhs)

1 Demand	2 Services and purposes	3 Budget Provision					Grand Total			
		Charged on the Consolidated Fund			Voted by Assembly					
		Revenue	Capital	Total	Revenue	Capital		Total		
				20.00		20.00	1596.70		1596.70	1616.70
1	Department of Parliamentary Affairs	20.00		20.00						350.54
2	Governor's Secretariat	350.54		350.54						4797.39
3	General Administration (S.A.) Department				4794.29	3.10	4797.39			2924.37
4	Election Department				2923.37	1.00	2924.37			7945.36
5	Law Department				4544.96	3400.40	7945.36			16782.57
6	Revenue Department				12995.70	3786.87	16782.57			281.66
7	General Administration (AR) Department				281.66		281.66			389.87
8	General Administration (P&T) Department	359.87		359.87	30.00		30.00			816.70
9	Statistical Department				816.70		816.70			96627.95
10	Home (Police) Department				91228.11	5399.84	96627.95			3720.26
11	Transport Department				1827.40	1892.86	3720.26			2170.84
12	Co-operation Department	89.28	28.23	117.51	1708.50	344.83	2053.33			83923.37
13	Public Works (R&B) Department	4050.00	7800.00	11850.00	35706.85	36366.52	72073.37			7646.55
14	Power Department				4164.30	3482.25	7646.55			17729.42
15	P.W.(WR) Department	105.06	529.38	634.44	11037.59	6057.39	17094.98			17259.87
16	Health Department	63.22		63.22	15312.20	1884.45	17196.65			2474.25
17	I.C.A.T. Department				2073.47	400.78	2474.25			505.65
18	General Administration (Political) Department				505.65		505.65			230203.17
19	Tribal Welfare Department				105921.46	124281.71	230203.17			110821.17
20	Welfare of SCs & OBCs Department				44023.26	66797.91	110821.17			5588.82
21	Food & Civil Supplies & Consumer Affairs Department				5560.78	28.04	5588.82			3058.62
22	Rehabilitation Department				3058.62		3058.62			27513.78
23	Panchayati Raj Department				26280.91	1232.87	27513.78			

1 Demand	2 Services and purposes	3 Budget Provision						Grand Total
		Charged on the Consolidated Fund			Voted by Assembly			
		Revenue	Capital	Total	Revenue	Capital	Total	
24	Industries & Commerce Department				3226.62	3093.00	6319.62	6319.62
25	Industries & Commerce (H.H. & Sericulture) Department				2253.77	640.71	2894.48	2894.48
26	Fisheries Department				3154.97	151.68	3306.65	3306.65
27	Agriculture Department	15.08	5.00	20.08	16004.60	14218.87	30223.47	30243.55
28	Horticulture Department	23.00		23.00	8068.12	72.00	8140.12	8163.12
29	Animal Resource Development Department				5950.95	386.25	6337.20	6337.20
30	Forest Department				7334.94	1602.00	8936.94	8936.94
31	Rural Development Department				11751.88	61108.83	72860.71	72860.71
32	T.R.P. & P.T.G. Department				1049.05	100.00	1149.05	1149.05
33	Science, Technology & Environment				580.77		580.77	580.77
34	Planning and Co-ordination Department				358.50	24686.43	25044.93	25044.93
35	Urban Development Department	15.75	48.75	64.50	20905.54	2846.73	23752.27	23816.77
36	Home (Jail) Department				2062.85	261.04	2323.89	2323.89
37	Labour Organisation				1799.36		1799.36	1799.36
38	GA (Printing & Stationery) Department				1295.39	20.00	1315.39	1315.39
39	Education (Higher) Department				11546.03	4676.78	16222.81	16222.81
40	Education (School) Department				127092.63	3078.65	130171.28	130171.28
41	Education (Social) Department				32287.58	1352.50	33640.08	33640.08
42	Education (Sports & Y.P.) Department				4505.31	77.00	4582.31	4582.31
43	Finance Department	58768.41	33033.64	91802.05	85726.49		85726.49	177528.54
44	Institutional Finance				265.14		265.14	265.14
45	Taxes and Excise				1249.70	346.00	1595.70	1595.70
46	Treasuries				720.44		720.44	720.44
47	C.M's. Secretariat				91.15		91.15	91.15
48	High Court	1139.56		1139.56				1139.56

1 Demand	2 Services and purposes	3 Budget Provision						Grand Total
		Charged on the Consolidated Fund			Voted by Assembly			
		Revenue	Capital	Total	Revenue	Capital	Total	
49	Fire Service Organisation				4745.34	252.00	4997.34	4997.34
50	Civil Defence				42.99		42.99	42.99
51	Public Works (DWS) Department				7048.00	12492.27	19540.27	19540.27
52	Family Welfare & Preventive Medicine				23840.47	632.80	24473.27	24473.27
53	Tribal Welfare (Research) Department				186.27		186.27	186.27
54	Factories & Boilers Organisation.				196.10		196.10	196.10
55	Employment				425.24		425.24	425.24
56	Information Technology				566.65	613.86	1180.51	1180.51
57	Welfare of Minorities Department				864.88	4427.00	5291.88	5291.88
58	Home (FSL, PAC, Prosecution & Co-ordination Cell)				966.52		966.52	966.52
59	Tourism				185.20	508.90	694.10	694.10
60	Kokborok & Other Languages				27.34	0.52	27.86	27.86
61	OBC Welfare				566.20	210.00	776.20	776.20
GRAND TOTAL :		64999.77	41445.00	106444.77	765335.46	393216.64	1158552.10	1264996.87

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